

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 871

Dated: 27.11.2014

In the interest of administration, Sh. Naushad Ahmad Khan, Sub Judge/Special Mobile Magistrate, Poonch (under 13th Finance Commission) and Sh. Sunil Sangra, Sub Judge/Special Mobile Magistrate, Kathua (under 13th Finance Commission) are directed to swap their respective place of postings.

Both the transferees shall move simultaneously after handing over the charge to the available Judicial Officers at their Headquarters.

BY ORDER


(Suresh Kumar Sharma)
Registrar General

Dated: 27.11.2014

No: 16449-56/GS

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble the Chief Justice/Hon'ble Judges, High Court of J&K,
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information.
5. Principal District & Sessions Judges, Kathua/Poonch,
6. Concerned Judicial Officers, _____,
.....for information & necessary action.
7. Incharge NIC for uploading the same on website.
8. Office file.


Registrar General

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 874

Dated: 27.11.2014

In the interest of administration, following transfers/adjustments of the Munsiffs are hereby made:

1. Sh. Noor Mohammad Mir, Munsiff, Gurez, is transferred and posted as Munsiff, Bandipora, against available vacancy.
2. Ms. Fozia Paul, 1st Addl. Munsiff, Srinagar and Ms. Tabassum Qadir Parray, Munsiff, Chadoora, are directed to swap their respective place of postings.
3. Ms. Renu Dogra, Munsiff, Kathua, is transferred and posted as, Munsiff, Majalta.
4. Ms. Swati Gupta, Munsiff/Additional Special Mobile Magistrate, Billawer, under 13th Finance Commission, is transferred and posted as Munsiff/Addl. Special Mobile Magistrate, Samba, under 13th Finance Commission, vice Sh. Parvin Pandoh.
5. Ms. Sudesh Sharma, Munsiff, Majalta, is transferred and posted as Munsiff, Kathua.
6. Sh. Parvin Pandoh, Munsiff/Addl. Special Mobile Magistrate, Samba, under 13th Finance Commission, is transferred and posted as Munsiff, Jammu, vice Sh. Sushil Singh.
7. Sh. Sushil Singh, Munsiff, Jammu, is transferred and posted as Munsiff/Additional Special Mobile Magistrate, Billawer, under 13th Finance Commission, vice Ms. Swati Gupta.
8. Sh. Slahudin Ahmad, 1st Addl. Munsiff, Forest Magistrate, Jammu and Sh. Ramesh Lal, Munsiff, Mahore, are directed to swap their respective place of postings.

All the transferees shall move simultaneously after handing over the charge to their successors/available Judicial Officers at their Headquarters or to available Revenue Officers, if no Judicial Officer available.

BY ORDER

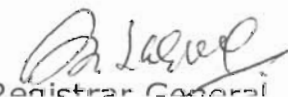

(Suresh Kumar Sharma)
Registrar General

Dated: 27.11.2014

No: 16465-74/G.S

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble the Chief Justice/Hon'ble Judges, High Court of J&K,
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information.
5. All Principal District & Sessions Judges, _____,
6. Concerned Judicial Officers, _____,
.....for information & necessary action.
7. Incharge NIC for uploading the same on website.
8. Office file.


Registrar General

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

ORDER

No: 875

Dated: 27.11.2014

In continuation to earlier Order No. 879 dated 27.11.2014, it is hereby ordered that all the transferees shall furnish compliance report to the High Court within a week.

By Order


(Permod Kumar)
Deputy Registrar

No: 16475-84/GS

Dated: 27.11.2014

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble the Chief Justice/Hon'ble Judges, High Court of J&K,
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information.
5. All Principal District & Sessions Judges, _____,
6. Concerned Judicial Officers, _____,
.....for information & necessary action.
7. Incharge NIC for uploading the same on website.
8. Office file.


Deputy Registrar